

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Appeal/34/2023
NAME OF THE COMPANY	Lorvensoft Technology Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Avinash Pitti
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	252

ORDER

Present: Ld. Counsel Mr. D R K Koundinya for the Petitioner.

Let the matter be posted before the regular bench. **Matter is adjourned to 21.11.2023** for hearing.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)